

World Bank loan for establishment of additional schools

†1765. SHRI RAJ MOHINDER SINGH MAJITHA:
SHRI SHIVANAND TIWARI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has made target to establish additional schools in the country under National Secondary Education Campaign;

(b) if so, the number of additional schools targeted to be established at the end of Eleventh Five Year Plan;

(c) the percentage of children in the country getting admission in secondary schools after the achievement of the target;

(d) whether it is a fact that an offer has been made by World Bank to provide economic loan to assist the scheme; and

(e) if so, the amount which is proposed in the offer?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL) : (a) to (c) A new Centrally sponsored scheme called "Rashtriya Madhyamik Shiksha Abhiyan (RMSA)" has been launched with enhancement of access to secondary education as one of its objectives. The target for the number of additional schools under the scheme is about 11000. However, the number of additional schools to be established would depend on the school mapping exercise. It is targeted to achieve a gross enrolment ratio of 75% at secondary stage (classes IX-X) within 5 years of implementing the scheme.

(d) and (e) This Ministry has sought assistance to the tune of US\$ 500 million from the World Bank as programmatic support for RMSA.

Requirement of funds for implementation of Right to Education Act

1766. SHRI JABIR HUSAIN:
DR. T. SUBBARAMI REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether for implementation of Right to Education Act over next five years, Centre and States have worked out the funds required to be a whopping Rs. 1.78 lakh crores;

(b) whether this new law will come in force from next academic year and since education is now a Fundamental Right, whether it is mandatory on part of Government to provide what is demanded;

(c) if so, the measures on which this amount will be required and whether funds have been allotted for the purpose; and

†Original notice of the question was received in Hindi.

(d) if so, what will be the total contribution to be made by Centre and States?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL) : (a) to (d)
On the request of the Government, the National University of Educational Planning and Administration (NUEPA) has prepared financial estimates for Rs.1,71,484 crores for a period of five years from 2010-11 to 2014-15 for implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The estimates of funds cover recurring and non-recurring components including, *inter alia*, school infrastructure and facilities, child entitlements, teacher recruitment and teacher training and will be shared between the Central and the State Governments in accordance with the provisions of Section 7 of the RTE Act. The RTE Act will come into force on such date as the Central Government may by notification in the official Gazette appoint. The Constitution (Eighty-sixth Amendment) Act, 2002 inserted Article 21-A in Part III Fundamental Rights of the Constitution of India. This Act has also not come into force.

Identification of deficiencies in higher education

1767. SHRI SANJAY RAUT:

SHRI GOVINDRAO WAMANRAO ADIK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether as stated by Prime Minister, Government has concluded that the quality of education imparted in Indian institutes of higher education is far below the international standards;

(b) if so, the steps that have been and are being taken by Government to identify the deficiencies in higher education where standards are lacking; and

(c) whether any study group has been or is being set up to identify the deficiencies and to mitigate the same?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL) : (a) While there are several institutions of world class quality in India, the general standards of higher education requires improvement to match international standards.

(b) Improvement of quality of higher education is a continuous process. A substantial increase in Plan allocation has been made in the Eleventh Plan aiming at improvement of quality through increased allocation for improvement of infrastructure in the existing higher and technical educational institutions and by way of setting up of new quality institutions such as Central Universities in uncovered States, establishment of Innovation Universities aiming at world class standards, quality institutions such as Indian Institutes of Technology, Indian Institutes of Management, Indian Institutes of Science Education and Research, Indian Institutes of Information Technology, Schools for Planning and Architecture, establishment of 50 centres for training and research in frontier areas of Science and Technology etc.